

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

Date : 23-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Ritu Rastogi, Adv.
Mr. Sanjay Kumar Visen, AOR

For Respondent(s)

Mr. Abhishek Singh, AOR
Ms. Shweta Sinha, Adv.
Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.3, 4, 6 and 7 have been served but no one has entered appearance.

Last and final opportunity is granted to respondent Nos.1, 2 and 5 for filing counter affidavit within four weeks.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

KAPIL MEHTA
Registrar
23.1.2018